महोदय, नर्मदा नदी केवल एक जलधारा ही नहीं, बल्कि मध्य प्रदेश और गुजरात के करोड़ों लोगों की जीवन रेखा है। यह नदी प्रदेश के 16 जिलों से होकर बहती है और इसकी जलधारा पर लाखों किसान, श्रद्धालु एवं स्थानीय समुदाय निर्भर हैं। महोदय, मैं सरकार द्वारा नदियों की सफाई और संरक्षण के लिए चलाई जा रही योजनाओं की सराहना करती हूं। हालांकि 'नमामि गंगे' कार्यक्रम और विभिन्न राज्य स्तरीय नदी पुनर्जीवन पहलों ने पर्यावरण संतुलन बहाल करने और स्वच्छ जल संसाधनों को सुरक्षित रखने में महत्वपूर्ण भूमिका निभाई है, मैं इस सदन का ध्यान मध्य प्रदेश में नर्मदा नदी की गंभीर स्थिति की ओर आकर्षित करना चाहती हूं। मध्य भारत की जीवन रेखा मानी जाने वाली यह नदी, अत्यधिक रेत उत्खनन, वनों की कटाई और अनियंत्रित प्रदूषण के कारण संकट में है। राज्य सरकार द्वारा 'नर्मदा सेवा मिशन' के तहत सहनीय कदम उठाए गए हैं, लेकिन पर्यावरण कानूनों को सख्ती से लागू करने, सतत जल प्रबंधन और जल सहभागिता को बढ़ावा देने की अत्यंत आवश्यकता है।

माननीय उपसभापति महोदय, इसी तर्ज पर, मैं सरकार से मांग करती हूं कि मध्य प्रदेश में नर्मदा नदी को जीवित इकाई घोषित किया जाए, जिससे इसकी सुरक्षा सुनिश्चित हो सके। इस कदम से नर्मदा का प्राकृतिक प्रवाह, उसकी जैव विविधता और सांस्कृतिक विरासत को बचाने में मदद मिलेगी। मैं सरकार से आग्रह करती हूं कि वह इस पवित्र नदी को जीवित करने के लिए अधिक संसाधन आवंटित करे और एक समग्र पुनर्जीवन योजना लागू करे, ताकि आने वाली पीढ़ियों के लिए इसका प्रवाह सुनिश्चित किया जा सके। जय नर्मदा मैया, नमामि देवी नर्मदे!

श्री उपसभापतिः माननीय श्री देरेक ओब्राईन, not present. माननीय श्री महाराजा संजाओबा लेशंबा।

Demand for reclamation of Kabaw Valley to Manipur, India

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Thank you, Sir, for giving me this opportunity. Pandit Nehru gifted away Kabaw Valley of Manipur to erstwhile Burma, now Myanmar, in March, 1953 after having a meeting in Manipur with his counterpart, Mr. U-Nu, the then Prime Minister of Burma. This Valley is a very resourceful and fertile landmass of nearly 22,210 square kilometres, and it had been once a part of Manipur Kingdom from as early as 1450 AD. The giving away of Kabaw Valley to Burma was the most unfortunate day in the history of Manipur because it was done without any prior approval of Indian Parliament or State endorsement or ratification.

Moreover, Nehru completely ignored the terms and conditions of the Treaty of Yandaboo in 1826. According to Kabaw Valley Agreements of 1834, Burma agreed to pay a sum of 500 Sicca Rupees per month as compensation of Kabaw Valley to the then King of Manipur, Shri Gambhir Singh.The said amount had been paid to Manipur till 1949, and, after 1949, with the merger of Manipur to India, the same amount was paid to the Government of India till around 1953.

Without knowing all these historical backgrounds, Nehru gifted away this resourceful Valley to Burma. Because of this historical blunder, Manipur will never forgive Nehru and his Party, Congress. Now the Valley is no more with Manipur, India and no compensation is received yet. So, I earnestly urge upon the Government of India, through this House, to examine the feasibilities of returning Kabaw Valley to Manipur, India or continuing the payment of pending compensation to the State Government or the Union Government.

MR. DEPUTY CHAIRMAN: Time is over. Now, Question Hour.

12.00 P.M.

ORAL ANSWERS TO QUESTIONS

Funds for Metro Rail Projects in Tamil Nadu

*106. SHRI VAIKO: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of funds committed by the Central Government for Chennai Metro Rail Project and the funds sanctioned and released during the last three years, year-wise;

(b) the reason for not releasing the sanctioned funds for Chennai Metro Rail Project despite several requests from the State Government;

(c) the status of approval of Detailed Project Report (DPR) of Madurai Metro Rail Project, which is pending for more than one year, details thereof;

(d) the status of approval of Coimbatore Metro Rail Project, including sanction of funds as the share of the Central Government, details thereof; and

(e) by when the total funds for the projects will be released?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI HARDEEP SINGH PURI): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) and (b) Urban Development is a State Subject, and the Central Government supports the efforts of states to promote urbanization in a sustainable manner. Urban transportation Infrastructure including Metro Rail Systems enhance sustainability of urbanization. In the past Central Government has given financial